

(2021) 10 AFT CK 0009

In the Armed Forces Tribunal

Case No : AT 30 Of 2021 In OA 33 Of 2020 (PS)

Ex Sep Shashi Kumar Dwivedi

APPELLANT

Vs

Union of India & Ors.

RESPONDENT

Date of Decision : 01-10-2021

Acts Referred:

Citation : (2021) 10 AFT CK 0009

Hon'ble Judges : Rajendra Menon, Chairperson, (J)

Bench : Single Bench

Final Decision : Disposed Of

Judgement

AT 30/2021

In view of the fact that the applicant is now posted at Allahabad and is unable to visit Delhi to look after his case, OA No.33/2020, pending before this Bench stands transferred to AFT, RB, Lucknow.

Registry to ensure that the entire records of OA 33/2020, in original, are remitted to the transferee Bench (AFT, RB, Lucknow). After receipt of the records, the Registrar of the RB, Lucknow, is directed to list the OA before the appropriate Bench.

AT 30/2021 stands disposed of accordingly.